NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name	of the Company	Arun Kumar jain-Vs-Flow	wer Dealcom Pvt Ltd.	
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	0.	Carlle Adm	t 0 0 0	

Chanayen Fasih, Advoc

Operational Creditor

Spain = 1/12/14

ORDER

- Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.
- Ld. Counsel for the operational creditor made a request for adjournment. Prayer is allowed.

List on 10/01/2018.

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(Jinan K.R.) Member (J) 80

(V.P.Singh) Member (J)